

HIGH COURT OF ORISSA: CUTTACK

NOTIFICATION

Dated, Cuttack, the 11th November, 2010.

No. 1034/A:- Pursuant to the recommendation of the First National Judicial Pay Commission (Shetty Commission), direction of the Hon'ble Supreme Court of India vide Order dated 21.03.2002 in W.P.(C) No. 1022 of 1989 – All India Judges' Association and another Vrs. Union of India and others, followed by the Government of Orissa, Law Department Notification No. 11614/L dated 22nd September, 2008 and letter No. 8802 dtd. 31.07.2009; the High Court of Orissa do hereby grant Assured Career Progression Scale of Pay (ACP) to the Officers in the cadre of Civil Judge and Senior Civil Judge with effect from the date as mentioned against each w.e.f. 01.01.1996 with actual financial benefits w.e.f. 01.07.1996.

SCHEDULE-A

LIST OF RETIRED OFFICERS ENTITLED TO GET ACP-I & II SCALE IN THE CADRE OF CIVIL JUDGE

Sl. No.	Name of the officer	Date of entry into the cadre of Civil Judge	Date of completion of 5 years in the cadre	Date of completion of 10 years in the cadre	Date of promotion to the cadre of Senior Civil Judge	Entitlement in the cadre of Civil Judge	
						ACP-I	ACP-II
	<u>Sarbashree</u>						
1	Shri Chitta Ranjan Dash	11.08.1975	10.08.1980	10.08.1985	30.11.2000	-	01.01.1996
2	Shri Ajaya Kumar Dash	20.12.1982	19.12.1987	19.12.1992	Retd. on 28.12.2009	01.01.1996	-
3	Shri Amarendra Nath Samanta	27.06.1983	26.06.1988	26.06.1993	16.05.1997	-	01.01.1996
4	Shri Gunanidhi Patra	27.06.1983	26.06.1988	26.06.1993	16.05.1997	-	01.01.1996
5	Shri Purna Chandra Pattnaik	08.08.1983	07.08.1988	07.08.1993	Retd. on 31.03.2002	-	01.01.1996
6	Shri Niranjana Dash	02.04.1984	01.04.1989	01.04.1994	21.06.1999	-	01.01.1996
7	Shri Dipankara Panda	08.10.1990	07.10.1995	07.10.2000	Retd. on 17.12.2007	01.01.1996	-
8	Shri Trilochan Das	08.10.1990	07.10.1995	07.10.2000	Retd. on 22.03.2010	-	07.10.2000
9	Late Sudhansu Mohan Singh	26.04.1985	25.04.1990	25.04.1995	05.12.2001	-	01.01.1996

SCHEDULE- B
LIST OF OFFICERS ENTITLED TO GET ACP- II
SCALE IN THE CADRE OF SENIOR CIVIL JUDGE

Sl. No.	Name of the officer	Date of entry into the cadre of Sr. Civil Judge	Date of completion of 5 years in the cadre	Date of completion of 10 years in the cadre	Date of promotion to the cadre of District Judge	Entitlement in the cadre of Sr. Civil Judge	
						ACP-I	ACP-II
	<u>Sarbashree</u>						
1	Shri Dolagobinda Samal	31.12.1984	30.12.1989	30.12.1994	-	-	01.01.1996
2	Shri Basudev Tripathy	08.07.1994	07.07.1999	07.07.2004	10.12.2004	-	07.07.2004
3	Shri Amarendranath Samanta	16.05.1997	15.05.2002	15.05.2007	-	15.05.2003	-
4	Shri Ramji Meher	23.03.1998	22.03.2003	22.03.2008	-	22.03.2003	-
5	Shri Ramakrushna Nanda	26.07.1999	25.07.2004	25.07.2009	-	25.07.2004	-
6	Shri Rama Chandra Mohanty	27.09.1999	26.09.2004	26.09.2009	-	26.09.2004	-
7	Shri Jyoti Prakash Chand	23.03.1998	22.03.2003	22.03.2008	04.09.2006	22.03.2003	-

By Order of the High Court
K.C. Barik
Special Officer (Admn.)

Memo No. 8574 dtd. 11.11.2010.
XX-4/2004

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By Order of the High Court

byank
11.11.10
Special Officer (Admn.)

Memo No. 8575(16) dtd. 11.11.2010.

Copy forwarded to the District and Sessions Judge (All)/Presiding Officer, Industrial Tribunal, Bhubaneswar/ Registrar, Orissa Administrative Tribunal, Bhubaneswar for information and necessary action.

By Order of the High Court

byank
11.11.10
Special Officer (Admn.)

Memo. No. 8576 (32) dtd. 11.11.2010..

Copy forwarded to :-

1. Shri Chitta Ranjan Dash, Retired Sr. Civil Judge, At- Radhagobindapur, PO-Dhaipur, Via-Athagarh, Dist-Cuttack, Pin-754029
2. Shri Ajaya Kumar Dash, Ex-SDJM, Gunupur
3. Shri Amarendra Nath Samanta, Retired Sr. Civil Judge, At-Samantasahi, Ward No.-1, At/Po-Athagarh, Dist-Cuttack, Pin-754029
4. Shri Gunanidhi Patra, Retired P.O., Labour Court, Sambalpur, At-Plot No. 1-D/74, Sector-11, CDA, Cuttack, 753014
5. Shri Purna Chandra Pattnaik, Retired Judicial Officer, VIM-353, Sailashree Vihar, Bhubaneswar
6. Shri Niranjana Dash, Retired Judicial Officer, At-Ranipatna, PO/Dist-Balasore, Pin-756001
7. Shri Dipankara Panda, Ex-Inspector of Processes, Berhampur
8. Shri Trilochan Das, Ex-Inspector of Processes (since retired), Dhenkanal
9. Late Sudhansu Mohan Singh, Ex-Sr. Civil Judge, Berhampur
10. Shri Dolagobinda Samal, Ex-CJM, Angul
11. Shri Basudev Tripathy, Ex-Addl. District Judge, Kendrapada
12. Shri Ramji Meher, Ex-Sr. Civil Judge, Paralakhemundi
13. Shri Ramakrushna Nanda, Ex-CJM, Jharsuguda
14. Shri Rama Chandra Mohanty, Ex-Sr. Civil Judge, Koraput
15. Shri Jyoti Prakash Chand, Ex-District Judge, Dhenkanal
16. the Superintendent, S.J.E. (Budget) Section of the Court
17. the Principal Secretary to Hon'ble the Chief Justice/Senior Secretaries/ Secretaries to Hon'ble Judges of the Court for placing the notification before their Lordships :

for information.

By Order of the High Court

[Signature]
11.11.10
Special Officer (Admn.)

Memo. No. 8577 dtd. 11.11.2010.

Copy forwarded to the Superintendent / NIC In-charge for information and to upload the Notification in the website of the Court.

By Order of the High Court

[Signature]
11.11.10
Special Officer (Admn.)